

# HARYANA LEGISLATIVE ASSEMBLY

**December Session 2023** 

**Un-Starred Questions** 

**18 December 2023** 

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Total Question - 40

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To Metal the Phirnies

#### 41 Sh. SITA RAM YADAV (Ateli):

Will the Development & Panchayats Minister be pleased to state the name of the villages falling under the Ateli Assembly Constituency in which phirnies are to be metalled by the Government togetherwith the time by which such phirnies are likely to be metalled?

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### To Complete the Work under Shiv Dham Yojna

### 42 Sh. SITA RAM YADAV (Ateli):

Will the Development & Panchayats Minister be pleased to state:-

- a) the name of the villages falling under the Ateli Assembly Constituency in which the work relating to boundary wall, to metal the passage, tin shed and water tank are pending under the Shiv Dham Scheme; and
- b) the time by which such works are likely to be completed togetherwith the details thereof?

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#### Development of Parks and Gymnasium

## 43 Sh. SITA RAM YADAV (Ateli):

Will the Development & Panchayats Minister be pleased to state the name of villages falling under the Ateli Assembly Constituency in which parks and gymnasiums have not been developed so far togetherwith the time by which such parks and gymnasium are likely to be developed as well as the details thereof?

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#### **Outstanding Bill of Tubewells**

## 44 Sh. SITA RAM YADAV (Ateli):

Will the Development and Panchayats Minister be pleased to state:-

- a) whether it is a fact that the bills of tubewells falling under the Gram Panchayats of Ateli Assembly Constituency are outstanding; and
- b) if so, whether there is any proposal under consideration of the Government to resolve the abovesaid problem togetherwith the details thereof?

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#### Number of Raids on Ration Depots

#### 45 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Deputy Chief Minister be pleased to state:-

- a) the number of Ration Depots in which the Officers of Food and Supplies Department raided from January, 2019 to November, 2023 in State togetherwith the district-wise details of the irregularities found in stock during the said raids; and
- b) the number of depots in which the irregularities were found in stock during the raids and thereafter the Officers submitted their report regarding the complete stock of goods as per record togetherwith the action taken against such officers who submitted such report of complete stock alongwith the

details thereof?

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## Details Regarding Visit of IPS Officers to Israel

### 46 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Home Minister be pleased to state:-

- a) whether it is a fact that the delegation of IPS Officers visited the Israel on tour in the year 2018; and
- b) whether any report of said tour was prepared by the Officers; if so, the details thereof?

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### Report of Prakash Singh Committee

### 47 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Home Minister be pleased to state:-

- a) whether the Prakash Singh Committee had been constituted by the Government during the Jat Reservation Agitation in State;
- b) the details of the reports which have been submitted to the Government by the Prakash Singh Committee till to date; and
- c) the details of the action taken by the Government on the abovesaid reports?

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#### **Extent of Payment Made to Advocates**

#### 48 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Chief Minister be pleased to state:-

- a) the number of hearings in the Hon'ble High Court for the case number CWP 26573 of 2021 regarding 75% reservation in Jobs in Private Sector;
- b) the number of hearings in which Sh. Baldev Raj Mahajan, Advocate General personally appeared in the Hon'ble High Court in favour of Government in the abovesaid case togetherwith the extent of payment made by the Government to Sh. Baldev Raj Mahajan from the date of his appointment till 30 November, 2023; and
- c) whether it is a fact that the private advocates are hired by the Government in other matters/cases in the Hon'ble High Court; if so, the extent of payment made by the Government from 1st January, 2020 to 30 November, 2023 in this regard togetherwith the details thereof?

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#### Sampling of Pesticides, Seeds and Fertilizers

### 49 Sh. JAGBIR SINGH MALIK (Gohana):

Will the Agriculture and Farmers Welfare Minister be pleased to state:-

- a) whether samples of pesticides, seeds fertilizer etc. have been collected by the Government as per target in each district; if not, the details since 2019-20; and
- b) whether any person has been convicted/imprisoned since 2015 in case of failure of samples; if so, the details thereof?

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## To Connect Villages with Metalled Road

## 50 Sh. PARDEEP CHAUDHRY (Kalka):

Will the Deputy Chief Minister be pleased to state the details of the villages of Kalka Assembly Constituency which have not been connected with metalled/pucca roads till to date togetherwith the time by which the abovesaid villages are likely to be connected with metalled/pucca roads?

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#### Details of the Loss of the Property and Life

## 51 Sh. PARDEEP CHAUDHRY (Kalka):

Will the Deputy Chief Minister be pleased to state:-

- a) the details of the loss of property and life caused during the recent monsoon in the Kalka Assembly Constituency; and
- b) the details of compensation provided to the affected persons for the loss of property and life?

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### To Repair/Reconstruct the Bridges and Roads

#### 52 Sh. PARDEEP CHAUDHRY (Kalka):

Will the Deputy Chief Minister be pleased to state:-

- a) the details of small bridges/culverts and roads damaged during the recent monsoon season in Kalka Assembly Constituency; and
- b) the time by which the abovesaid bridges and roads are likely to be reconstructed/repaired?

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## To Start Construction Work of Road

# 53 Sh. DHARAM SINGH CHHOKER (Samalkha):

Will the Deputy Chief Minister be pleased to state the time by which the construction work of road from Government Hospital (G.T. Road 44) to Samalkha Secretariat is likely to be started togetherwith the details thereof?

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## To Set-up Vegetable Market

### 54 Sh. DHARAM SINGH CHHOKER (Samalkha):

Will the Agriculture and Farmers Welfare Minister be pleased to state the time by which the proposed Vegetable Market in Bapoli Block is likely to be set-up by the Government togetherwith the details thereof?

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## To Develop Sector by HSIIDC

#### 55 Sh. DHARAM SINGH CHHOKER (Samalkha):

Will the Deputy Chief Minister be pleased to state the time by which the work of developing a sector by HSIIDC is likely to be started by the Government togetherwith the details thereof?

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#### Administrative Approval of Community Hall

### 56 Sh. AMARJEET DHANDA (Julana):

Will the Development and Panchayats Minister be pleased to state:

- a) whether it is a fact that administrative approval for the construction of Community Hall in the two villages i.e. Shamlon Kalan and Kharenti of Julana Assembly Constituency has not been granted by the Government so far; and
- b) if so, the time by which the administrative approval of abovesaid Community Halls is likely to be granted?

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#### To Regularize the Unapproved Colonies

### 57 Sh. AMARJEET DHANDA (Julana):

Will the Urban Local Bodies Minister be pleased to state:-

- a) whether it is a fact that unapproved colonies in Julana municipality have been developed more than 70% and which follows all the rules; and
- b) if so, the time by which such colonies are likely to be regularized?

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#### To Approve the Master Plan

## 58 Sh. AMARJEET DHANDA (Julana):

Will the Urban Local Bodies Minister be pleased to state whether it is a fact that the master plan of Julana town has been prepared and sent for approval; if so, the time by which it is likely to be approved?

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## Total Expenditure Incurred on Minister's Residences

### 59 Chaudhary ABHAY SINGH CHAUTALA (Ellenabad ):

Will the Deputy Chief Minister be pleased to state the year wise total expenditure incurred on the renovation and repairing of the government accommodation allotted to the Ministers, Chairpersons of Boards and Officers at Chandigarh and Panchkula from the year 2019 to 2023 togetherwith the accommodation wise details thereof?

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#### Total Amount Incurred on the Helicopter/Airplane

# 60 Chaudhary ABHAY SINGH CHAUTALA (Ellenabad ):

Will the Deputy Chief Minister be pleased to state an amount incurred by the Government on the helicopter/airplane hire by the Government from the year 2019 to November, 2023 togetherwith the year wise details thereof?

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### **Number of Registered Criminal Cases**

#### 61 Chaudhary ABHAY SINGH CHAUTALA (Ellenabad ):

Will the Home Minister be pleased to state the number of cases registered by the Government on account of murder, rape, gangrape, kidnapping, robbery, loot, crimes against women and crime against the people of scheduled caste categories in the State from the year 2022 to November, 2023 togetherwith the district wise and year wise details thereof?

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#### List of Women ITI

### 62 Sh. RAKESH DAULTABAD (Badshahpur):

Will the Chief Minister be pleased to state:-

- a) the district-wise list of the Industrial Training Institutes for Women opened in State under the Skill Development Programme;
- b) the operational status of these ITI centres; and
- c) the detailed list of the youth nominated for the said training programme?

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### Status of Venture Capital Fund

### 63 Sh. RAKESH DAULTABAD (Badshahpur):

Will the Chief Minister be pleased to state:-

- a) the status of the 2000 crore Venture Capital Fund (VCF) proposed in the Haryana Budget, 2023;
- b) the details of the 2000 crore budget allocation that has been utilized; and
- c) the detailed list of entrepreneurs who have been benefitted with the amounts under this VCF?

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### List of Empanelled Hospitals

## 64 Sh. RAKESH DAULTABAD (Badshahpur):

Will the Health Minister be pleased to state:-

- a) the district-wise list of hospitals empanelled under Ayushman Bharat Yojana in the State alongwith the treatment they are empanelled for;
- b) the details of medical reimbursement claims which are pending for a long period with the said empanelled hospitals; and
- c) the details with list of treatments where expenditure had to be borne by the beneficiaries due to treatment being only partially or not being covered under the Ayushman Bharat Yojana?

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# To Stop Pumping of Untreated Water

### 65 Shri CHIRANJEEV RAO (Rewari):

Will the Chief Minister be pleased to state:-

- a) whether it is a fact that the sewerage water with or without treatment is being released into Masani Barrage;
- b) the reasons for which underground water has been polluted near the villages Kharkhara, Nikhri Khaliawas and other nearby villages; and
- c) the steps taken by the Government to stop pumping of untreated water in Masani Barrage?

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## To Complete the Construction work of School Building

## 66 Sh. GHANSHYAM DASS (Yamunanagar):

Will the School Education Minister be pleased to state the present status of the process of construction of new building of Government Senior Secondary School, Camp (Code No. 0177) togetherwith the time by which the construction work of said building is likely to be completed?

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#### To Complete the Construction Work of Medical College

### 67 Sh. GHANSHYAM DASS (Yamunanagar):

Will the Health Minister be pleased to state the time by which the construction work of proposed Sh. Guru Teg Bahadur Sahib Medical College in Yamuna Nagar is likely to be completed togetherwith the details thereof?

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#### To Install 66KV Tubular/China Poles

#### 68 Sh. GHANSHYAM DASS (Yamunanagar):

Will the Energy Minister be pleased to state:-

- a) whether it is a fact that the 66KV Extra High-Tension wires having very low height are passing over the high-density areas of Yamuna Nagar due to that many accidents have been occurred causing loss of life and property; and
- b) if so, whether there is any proposal under consideration of the Government to install 66KV Tubular/China Poles to save the life and property of people togetherwith the details thereof?

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#### To Formulate Cluster Project of Drinking Water

#### 69 Dr. KRISHAN LAL MIDDHA (Jind):

Will the Deputy Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to formulate a cluster project for drinking water for the villages i.e. Ahirka,

Kairkheri, Rupgarh, Jhanj Kalan, Jhanj Khurd and Julani of Jind Assembly Constituency; and

b) if so, the time by which the abovesaid proposal is likely to be materialized?

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# To Formulate Cluster Project for Drinking Water

# 70 Dr. KRISHAN LAL MIDDHA (Jind):

Will the Deputy Chief Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to formulate a cluster project for drinking water for villages i.e. Ikkas, Jalalpur Khurd, Jalalpur Kalan, Intal Kalan, Sangatpura, Intal Khurd, Jajwan, Dhanda Kheri and Daryawala of Jind Assembly Constituency; and
- b) the arrangements made by the Government for supply of drinking water in abovesaid villages and whether such water is potable?

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## To Complete the Construction Work of Community Center

## 71 Dr. KRISHAN LAL MIDDHA (Jind):

Will the Urban Local Bodies Minister be pleased to state:-

- a) the time by which the temporary Nandishala is likely to be shifted from the front of Maa Jayanti Devi Temple in Jind city; and
- b) the details of phases of the construction work of the proposed community centre on the abovesaid land have been completed?

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#### **Number of Working Apheresis Machine**

#### 72 Sh. VARUN CHAUDHRY (Mullana ):

Will the Health Minister be pleased to state:-

- a) the district wise number of working apheresis machines (platelets machine) in Government hospitals of State; and
- b) whether there is any proposal under consideration of the Government to increase the number of machines in the light of recent deaths in the State due to loss of platelets?

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#### Data of Beneficiaries under MAPUY

### 73 Sh. VARUN CHAUDHRY (Mullana ):

Will the Chief Minister be pleased to state:-

- a) the reasons for not collecting the data of beneficiaries of Mukhya Mantri Antyodaya Pariwar Utthan Yojna whose income has doubled;
- b) the number of beneficiaries who were not able to pay their monthly installments; and
- c) the amount of interest subvention (in percentage) under various loans in case the data is collected now togetherwith the details thereof?

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#### Development Works Under C.M. Announcement

#### 74 Sh. VARUN CHAUDHRY (Mullana ):

Will the Chief Minister be pleased to state the status of CM announcement number 25284 for development works worth five crores in Mullana Assembly Constituency togetherwith the reasons for not laying foundation/inauguration stones of works started/completed as being done in other Assembly constituencies?

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## To Open a University

# 75 Ch. AFTAB AHMED (Nuh):

Will the Higher Education Minister be pleased to state the present status of establishment of State University in Nuh District togetherwith the time by which it is likely to be established as well as details there of?

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#### **Total Number of Students and Teachers**

## 76 Ch. AFTAB AHMED (Nuh):

Will the School Education Minister be pleased to state:-

- a) the total number of students studying in the Government schools in State;
- b) the total number of students studying in the Government schools in Mewat;
- c) the total number of teachers working in the Government schools in State; and
- d) the total number of teachers working in the Government schools in Nuh district togetherwith the details thereof?

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### Scholarship to Students

### 77 Ch. AFTAB AHMED (Nuh):

Will the School Education Minister be pleased to state:-

- a) the total number of students to whom scholarship has been awarded by the Government in the State in the year 2022-2023 and 2023-2024; and
- b) the year wise details of the students who got such scholarship in Nuh district during the abovesaid period togetherwith the list thereof?

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#### To Enforce MSP Guarantee Law

### 78 Sh. BALRAJ KUNDU (Mehem):

Will the Agriculture & Farmers Welfare Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to enforce MSP guarantee law for the farmers in State; if so, the details thereof; and
- b) whether the farmers are facing the shortage of DAP/urea/fertilizer and forced to purchase particular pesticides; if so, the details thereof?

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#### To Provide Facilities to the National and State Awardee Teachers

## 79 Sh. BALRAJ KUNDU (Mehem):

Will the School Education Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to provide the following facilities to the National and State awardee teachers:
- i) 5 number in new transfer policy;
- ii) extension of 2 years in service as per earlier practice;
- iii) free bus service;
- iv) toll free facility;
- v) 3 percent reservation quota;
- vi) two lifetime increments; and
- b) if so, the time by which the abovesaid facilities are likely to be provided to such teachers?

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# To Formulate Policy for MGNREGA Mate

### 80 Sh. BALRAJ KUNDU (Mehem):

Will the Development and Panchayats Minister be pleased to state:-

- a) whether it is a fact that the Mate working under the MGNREGA are on strike in Panchkula since 06.10.2023 for their following demands:-
- i) work should be given whole year;
- ii) daily wages of Rupees 600/-;
- iii) Rs 2,50,000/- on accidents occurred during work; and
- b) if so, whether there is any proposal under consideration of the Government to formulate any policy in order to fulfill their demands togetherwith the details thereof?

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Chandigarh. R.K. Nandal,

Dated: The 18th December, 2023. Secretary.